

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**Item No. 422**  
**Appeal No. 107/ND/252/2023**

**IN THE MATTER OF:**

Ritisha Developers And Promoters Private Limited	...	Applicant
Versus		
Registrar of Companies	...	Respondent

**Under Section 252(3).**

**Order delivered on 07.05.2024**

**CORAM:**

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,**  
**HON'BLE MEMBER (JUDICIAL)**  
**DR. SANJEEV RANJAN,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Adv. Yashoj Guglani, Adv. Narender Thakur  
For the Respondent :  
For the RoC : Adv. Jyoti Khurana

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

Due to multiple Benches, there is paucity of time, the matter is adjourned to **02.07.2024**.

**Sd/-**  
**DR. SANJEEV RANJAN**  
**MEMBER (TECHNICAL)**